

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. NO. 537 OF 2022

IN THE MATTER OF:

MUKESH KUMAR CHOUHAN

...APPLICANT

VERSUS

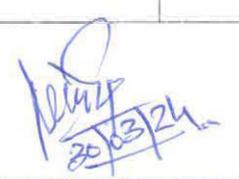
STATE OF UP & ORS.

...RESPONDENTS

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Mangalam Cement Ltd.
K-1, CDF Complex, Chhara
Dist. Aligarh (U.P.) PIN-202123


RESPONDENT No.6

THROUGH


SHLOK CHANDRA
(ADVOCATE)

A-22, Defence Colony,
New Delhi-110024.

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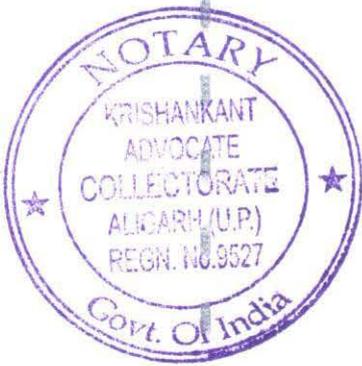
Dated: 30.03.2024

Place: New Delhi



उत्तर प्रदेश UTTAR PRADESH

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Krishankant
 KRISHANKANT
 NOTARY (Advocate)
 Collectorate Aligarh (U.P.)

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 01/04/24

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श्रीरामपाल शर्मा
स्टाम्प विक्रेता ला0 न0-02
लाइसेन्स की अवधि 31-03-2024
कसैक्ट्रेट, अलीगढ़

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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O.A. NO. 537 OF 2022**

IN THE MATTER OF:

MUKESH KUMAR CHOUHAN

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ADDITIONAL RESPONSE ON BEHALF OF RESPONDENT NO. 6

1. This Additional Response is being filed on behalf of Respondent No.6, Project Proponent i.e., Mangalam Cement Ltd. in furtherance of the Order dated 20.03.24 of the Hon'ble National Green Tribunal in the captioned matter.

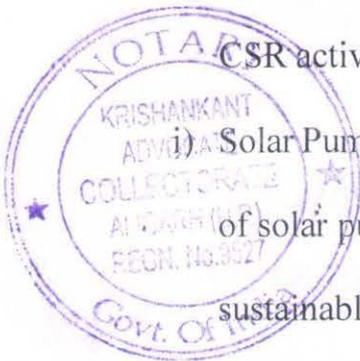
2. In compliance with the order of the Hon'ble Tribunal it is submitted that following

CSR activities have been undertaken by the Answering Respondent:

i) Solar Pump Installation: An amount of Rs. 1,00,000/- were allocated in the installation of solar pump in a Goshala, Aligarh for increasing reliance and use of renewable and sustainable energies.

ii) Solar Light Installation: An amount of Rs. 1,00,000/- were allocated in the installation of solar lights in a nearby Goshala in Chherat, Aligarh enhancing access to sustainable energy sources.

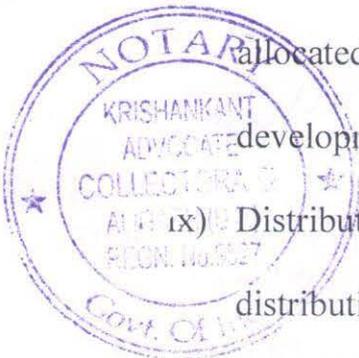
iii) Street Light Installation: An amount of Rs. 50,000/- were allocated in the installation of street lights in a nearby village called Rathgaon, Aligarh promoting access to better services.



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K R I S H A N K A N T
NOTARY
Collectorate Aligarh
01/04/24

Krishankant
01/04/24

- iv) Fodder distribution: An amount of Rs. 1,50,000/- were allocated for distribution of fodder in a Gowshala in a nearby village called Chherat in Aligarh.
- v) Construction of a Boundary Wall of a Baraat Ghar: An amount of Rs. 1,50,000/- were allocated for the construction of the Boundary wall of a Baraat Ghar so as to enable easy and affordable access to all.
- vi) An amount of Rs. 1,00,000/- were allocated for the construction of a cremation ground in a nearby village Chherat in Aligarh.
- vii) An amount of Rs.2,00,000 were allocated for the beautification of a pond in a nearby village Chherat in Aligarh.
- viii) Distribution of Children Kit in an Anganwadi: An amount of Rs. 1,50,000/- were allocated in the distribution of children kits in an Anganwadi contributing to overall developments of the young kids in the nearby village.
- ix) Distribution of Indian Flag: An amount of Rs. 40,000/- were allocated for the distribution of Indian Flag.
- x) An amount of Rs. 1,00,000/- was allocated to Aligarh Cricket Association of Deaf for fostering sports and recreational activities among the specially abled.
- xi) The Respondent Company has also spent substantial amount of money in distribution of essential goods to the poor and the needy. Around 100 blankets, sarees and umbrellas were distributed in a nearby Chherat Village.

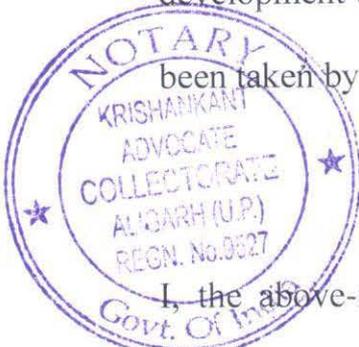


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 Collector Aligarh U.P.
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3. That the Respondent No.6 company has taken all best available measures to mitigate air pollution and has planted Sheesham, Jamun, Arjun, Knaji trees in order to develop a green belt along the railway siding.

4. It is also respectfully submitted that a balance has to be met between economic development and environmental pollution. In the instant case, adequate measures have been taken by Project Proponent to mitigate air pollution in a proactive manner.



VERIFICATION

I, the above-named deponent, do hereby verify that the contents of the above affidavit are true and correct and best to my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.

Verified at Aligarh on this 30 day of March 2024

[Signature]
30/03/24
Mangalam Cement Ltd.
K-1, CDF Complex, Chheret
Dist. Aligarh (U.P.) PIN-202122

DEPONENT

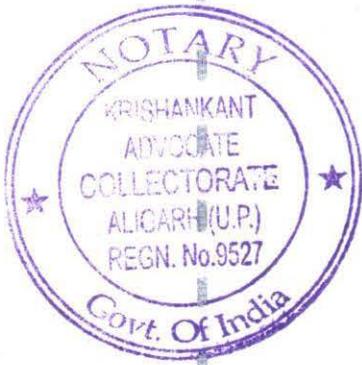
affirmed before me
By *Mukesh Agarwal*
identified by *Self*
Who have been heard the contents
here of Affidavit and the same to be
correct

[Signature]
KRISHANKANT
NOTARY (Advocate)
Collectorate Aligarh



उत्तर प्रदेश UTTAR PRADESH

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KRISHANKANT
NOTARY (Advocate)
Collectorate, Aligarh (U.P.)

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सुरमायक अर्जा
स्टाम्प विहित ला0 नं0-02
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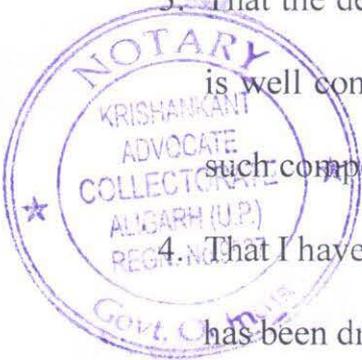
...RESPONDENTS

AFFIDAVIT

I, **Mukesh Agarwal S/o Sh. Radhey Shyam** Aged about **56** years, presently working as **Plant In-Charge M/s. Mangalam Cement Limited Aligarh**, do hereby solemnly affirm and state on oath as follows:

3. That the deponent is the authorized signatory of the Respondent Company No.6 and is well conversant with the facts, circumstances and proceedings of the case and as such competent and duly authorized to swear and affirm this affidavit.

4. That I have gone through the contents of the accompanying additional response which has been drafted by my counsel and state that the same are true and correct to the best of my knowledge and as derived from the records maintained by the Respondent Company in its ordinary course of the business. The legal averments are based on the legal advice received and verily believed to be true.



[Signature]
KRISHANKANT
NOTARY PUBLIC
Collectorate, Aligarh (U.P.)
01/03/24

[Signature]
30/03/24
DEPONENT

Mangalam Cement Ltd.
K-1, CDF Complex, Chherat
Dist. Aligarh (U.P.) PIN-202122

VERIFICATION

I, the above-named deponent, do hereby verify that the contents of the above affidavit are true and correct and best to my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.

Verified at **Aligarh** on this **30** day of **March** 2024.



attested before me
by Mukesh Agrawal
identified By Self
Who have been heard the contents
here of Affidavit the same to be
correct

K. Ritesh Agrawal
NOTARY (Advocate)
Collectorate Aligarh

[Signature]
30/3/24

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